



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A./382/2015 in MACApp./249708/2015	NATIONAL INSURANCE CO. LTD. Versus MRS. ROKIA BEGUM and 7 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MS.N MODI(R-11) MR.I A TALUKDAR(R- 1&8) MR.F K R AHMED(R-10) MR.M K HUSSAIN(R-10) MS.S Y AHMEDR-10 MR.S DUTTA(R-11) MR.SIDHANT DUTTA(R-11)
	WITH MACApp./249708/2015 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MRS ROKIA BEGUM and 10 ORS		
2	MC/1175/2015 in MACApp./247687/2015	MRS. ANOWARA BEGUM Versus SHOWKAT ALI and ANR,	MR. M A SHEIKH MS.A BEGUM MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N MODI(R-2) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTAR-2
	WITH MACApp./247687/2015 (Filing Number)	MRS ANOWARA BEGUM Versus THE BRANCH MANAGER OF NEW INDIA ASSURANCE CO LTD		
3	I.A.(Civil)/376/2016 in RSA/273670/2016	IDRISH ALI Versus MD. SIDDIQUE ALI and 7 ORS,	MRS. K DEVI MS R BARUAH MS. R DAS	
	WITH RSA/273670/2016 (Filing Number)	IDRISH ALI Versus MD SIDDIQUE ALI and ORS		
	WITH I.A.(Civil)/1669/2019	IDRISH ALI Versus MD SIDDIQUE ALI and ORS	MRS. K DEVI MS R P BARUAH	
4	I.A.(Civil)/1401/2016 in MACApp./278374/2016	SHRIRAM GENERAL INSURANCE CO. LTD., Versus SMTI NAMITA KALINDI and 2 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. R K JAIN MR.P SUNDI(R-1) MR.T C KHETRI(R-1)
	WITH MACApp./278374/2016 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI NAMITA KALINDI and 2 ORS		

5 I.A.(Civil)/2440/2017
in MACApp./293541/2017

THE UNITED INDIA INSURANCE CO. LTD.
Versus
SMTI SIPRA DAS and 4 ORS,

MR.A J SAIKIA
MR.N N BHUYAN
MR.U K DUTTA
MR.B KAKATI
MR.K BORAH

R DE
MR D K KALITA

WITH
MACApp./293541/2017
(Filing Number)

THE UNITED INDIA INSURANCE CO LTD
Versus
SMTI SIPRA DAS and 4 ORS

MR.A J SAIKIA
MR.N N BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
10)	MR. A THAKUR	06-10-2021	To	07-10-2021
11)	MR D K DAS	04-10-2021	To	08-10-2021



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1703/2016	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. A B SIDDIQUE MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM
2	WP(C)/2211/2016 FIXED	NIRANJAN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.R DUTTA MR.M J BARUAH	SC, HEALTH
3	WP(C)/6375/2016	TAPAN CH. BORDOLOI Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9) LEGAL SERVICE COMITTEE
4	WP(C)/1465/2018	AKHTER HUSSAIN AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. J ROY MR. N HASAN MS. S KAKATI MR. S BORTHAKUR	GA, ASSAM SC, HEALTH
5	WP(C)/1712/2018	PRANDEEP SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DUTTA	GA, ASSAM
6	WP(C)/5451/2018	SHRI ASHUTOSH DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	SC, SEC. EDU.
7	WP(C)/9529/2019	PRABIN KUMAR BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR N ISLAM	SC, RMSA SC, RMSA GA, ASSAM MR. R MAZUMDAR MR. B DEORI, GA ASSAM
8	CRP/13/2020 FIXED	M/S. SURABHI PRATHAMIK GROUP HOUSING CO-OPERATIVE SOCIETY Versus TRIBENI DEVI PODDAR AND 6 ORS.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MR. M SAHEWALLA
9	I.A.(Civil)/912/2020 in WP(C)/2083/2014	ATC TELECOM INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN	GA, ASSAM MR. U K BARMAN MS P CHAKRABORTY

WITH
WP(C)/2083/2014
CAVT. NO. 549/2014

M/S VODAFONE SPACETEL LTD. and ANR MR.M SARMA
Versus MR.J K BHUYAN
THE STATE OF ASSAM AND 3 ORS

GA, ASSAM
MR.U K BARMAN
MR.A K SINGH
MR.V N UPADHYAY
FOR CAVEATOR
MR.S KURMI
MS.P CHAKRABORTY

10 WP(C)/1406/2021

IKRAMUL HUSSAIN
Versus MR. A K HUSSAIN
THE STATE OF ASSAM AND 6 ORS MR. B HUSSAIN
MR A HAQUE

SC, ELEM. EDU
MR. A R BHUYAN (r-7)
MR. M A I HUSSAIN (r-7)
GA, ASSAM
MR. N ISLAM (r-7)

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